

BUSINESS ADVISORY COMMITTEE
(Eleventh Lok Sabha)

SEVENTEENTH REPORT

(Presented on)

The Business Advisory Committee held a sitting on Thursday, the 20th November, 1997.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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| (1) | The Legislative Councils,
Bill, 1997
<u>(Consideration and passing)</u> | 2 hrs. |
| (2) | The National Institute of
Pharmaceutical Education and
Research Bill, 1997.
<u>(Consideration and passing)</u> | 2 hrs. |
| (3) | The Aquaculture Authority Bill, 1997
as passed by Rajya Sabha.
<u>(Consideration and passing)</u> | 2 hrs. |
| (4) | The High Court and the Supreme
Court Judges (Conditions of
Service) Amendment Bill, 1997.
<u>(Consideration and passing)</u> | 1 hr. |

P.T.O.

3. The Committee also recommend that the discussion on the Interim Report of One-man Commission of Inquiry headed by Justice M.C.Jain to enquire into the sequence of events leading to and all the facts and circumstances relating to assassination of Shri Rajiv Gandhi, laid on the Table on 20 November, 1997, may be taken up on Tuesday, 25 November, 1997 in the form to be decided by the Speaker.

NEW DELHI
November 20, 1997

Kartika 29, 1919 (Saka)



PURNO A. SANGMA
Chairman
BUSINESS ADVISORY COMMITTEE